
Madhya Pradesh Appropriation (No. 4) Act, 2010

26 of 2010

[14 December 2010]

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Madhya Pradesh Appropriation (No. 4) Act, 2010

26 of 2010

[14 December 2010]

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Madhya Pradesh for the services of the Financial Year 2010-2011. Be it enacted by the Madhya Pradesh Legislature in the Sixty first Year of the Republic of India as follows:-

1. Short Title :-

This Act may be called the Madhya Pradesh Appropriation (No. 4) Act, 2010.

2. Issue Of Rs. 68,73,92,08,800 From And Out Of The Consolidated Fund Of The State For The Financial Year 2010-2011 :-

From and out of the Consolidated Fund of the State of Madhya Pradesh there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sums of Six thousand eight hundred seventy three crore ninety two lakh eight thousand eight hundred rupees towards defraying the several charges which will come in the course of payment during the Financial Year 2010-2011 in respect of services

and purposes specified in column (2) of the Schedule.

3. Appropriation :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Madhya Pradesh by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

SCHEDULE 1

THE SCHEDULE

(See Sections 2 and 3)

(1)	(2)		(3)	
No of Vol	Services and purposes	Voted by the Legislative Assembly	Sums not exceeding Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
	Charged Appropriation- Interest Payments and Servicing of Debt.			
	Revenue	0	3,84,78,19,400	3,84,78,19,400
	Charged Appropriation- Public Debt.			
	Capital	0	200	200
01	General Administration			
	Revenue	9,53,23,000	92,00,000	10,45,23,000
	Capital	57,87,500	0	57,87,500
02	Other expenditure pertaining to General Administration Department			
	Revenue	8,00,000	0	8,00,000
03	Police			
	Revenue	4,01,01,21,100	0	4,01,01,21,100
04	Other expenditure pertaining to Home Department			
	Revenue	1,98,47,000	0	1,98,47,000
	Capital	60,00,000	0	60,00,000
05	Jail			
	Revenue	14,38,80,100	0	14,38,80,100
06	Finance			

	Revenue	5,00,02,50,000	0	5,00,02,50,000
07	Commercial Tax			
	Revenue	23,88,95,000	0	23,88,95,000
08	Land Revenue and District Administration			
	Revenue	1,42,23,54,000	0	1,42,23,54,000
	Capital	9,23,90,000	0	9,23,90,000
09	Expenditure pertaining to Revenue Department			
	Revenue	5,42,91,000	0	5,42,91,000
		Rs.	Rs.	Rs.
10	Forest			
	Revenue	1,02,17,07,100	15,75,000	1,02,32,82,100
11	Commerce, Industry and Employment.			
	Revenue	11,65,15,100	0	11,65,15,100
	Capital	1,00,00,000	0	1,00,00,000
12	Energy			
	Revenue	1,75,54,700	0	1,75,54,700
	Capital	6,75,68,00,000	0	6,75,68,00,000
13	Farmers Welfare and Agriculture Development.			
	Revenue	32,15,06,000	0	32,15,06,000
14	Animal Husbandry			
	Revenue	49,99,91,000	0	49,99,91,000
15	Financial assistance to Three Tier Panchayati Raj Institutions under Schedule Castes Sub-Plan.			
	Revenue	3,23,74,000	0	3,23,74,000
16	Fisheries			
	Revenue	13,75,88,000	0	13,75,88,000
17	Co-operation			
	Revenue	16,90,30,000	0	16,90,30,000
18	Labour			
	Revenue	3,89,19,000	0	3,89,19,000
19	Public Health and Family Welfare			
	Revenue	2,81,65,74,000	0	2,81,65,74,000
20	Public Health Engineering			
	Revenue	81,00,75,000	50,00,000	81,50,75,000
	Capital	49.47.35.000	0	49.47.35.000

21	Housing and Environment			
	Revenue	6,01,20,000	0	6,01,20,000
22	Urban Administration and Development-Urban Bodies			
	Revenue	2,33,80,000	0	2,33,80,000
23	Water Resources Department			
	Revenue	52,23,70,000	0	52,23,70,000
	Capital	3,59,88,25,000	0	3,59,88,25,000
24	Public Works-Roads and Bridges			
	Revenue	1,57,06,00,000	0	1,57,06,00,000
	Capital	3,45,74,60,800	0	3,45,74,60,800
25	Mineral Resources			
	Revenue	2,57,00,000	0	2,57,00,000
26	Culture			
	Revenue	13,78,70,000	0	13,78,70,000
	Capital	1,00,00,000	0	1,00,00,000
27	School Education (Primary Education).			
	Revenue	8,89,59,94,100	0	8,89,59,94,100
	Capital	36,81,00,000	0	36,81,00,000
28	State Legislature			
	Revenue	1,36,25,000	0	1,36,25,000
29	Law and Legislative Affairs			
	Revenue	96,34,00,000	2,40,00,000	98,74,00,000
30	Rural Development			
	Revenue	34,13,80,000	0	34,13,80,000
	Capital	1,57,38,00,000	0	1,57,38,00,000
31	Planning Economics and Statistics			
	Revenue	24,73,00,000	0	24,73,00,000
32	Public Relations			
	Revenue	5,24,18,100	0	5,24,18,100
33	Tribal Welfare			
	Revenue	1,19,07,73,000	0	1,19,07,73,000
34	Social Welfare			
	Revenue	13,42,81,000	0	13,42,81,000

36	Transport			
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	Revenue	4,91,19,300	1,00,000	4,92,19,300
38	Ayoush			
	Revenue	36,84,15,000	0	36,84,15,000
	Capital	4,22,50,000	0	4,22,50,000
39	Food, Civil Supplies and Consumer Protection			
	Revenue	39,29,53,800	0	39,29,53,800
40	Expenditure pertaining to Water Resources Department- Command Area Development			
	Revenue	37,52,000	0	37,52,000
41	Tribal Areas Sub-Plan			
	Revenue	53,06,54,000	0	53,06,54,000
	Capital	1,13,53,50,000	0	1,13,53,50,000
42	Public Works relating to Tribal Areas Sub-Plan- Roads and Bridges			
	Capital	30,00,00,100	0	30,00,00,100
43	Sports and Youth Welfare			
	Revenue	2,92,60,100	0	2,92,60,100
	Capital	2,00,00,000	0	2,00,00,000
44	Higher Education			
	Revenue	99,35,90,000	0	99,35,90,000
	Capital	26,43,18,000	0	26,43,18,000
45	Minor Irrigation Works			
	Capital	50,00,00,000	1,85,33,000	51,85,33,000
47	Technical Education and Training			
	Revenue	16,84,04,400	0	16,84,04,400
	Capital	80,00,000	0	80,00,000
49	Scheduled Caste Welfare			
	Revenue	8,67,57,000	0	8,67,57,000

50	20 Point Implementation			
	Revenue	28,24,400	0	28,24,400
51	Religious Trusts and Endowments.			
	Revenue	3,67,000	0	3,67,000
52	Financial Assistance to Tribal Area Sub-plan-Three Tier Panchayati Raj Institutions			
	Revenue	57,37,07,000	0	57,37,07,000
55	Women and Child Development			
	Revenue	2,61,66,88,000	15,00,000	2,61,81,88,000
	Capital	31,24,38,000	0	31,24,38,000
56	Rural Industry			
	Revenue	3,06,70,100	0	3,06,70,100
58	Expenditure on Relief on Account of Natural Calamities and Scarcity			
	Revenue	5,17,50,000	0	5,17,50,000
61	Expenditure pertaining to Bundelkhand package			
	Capital	20,00,00,000	0	20,00,00,000
62	Panchayat			
	Revenue	15,92,47,000	0	15,92,47,000
63	Minority Welfare			
	Revenue	23,40,500	0	23,40,500
64	Scheduled Castes Sub Plan			
	Revenue	78,02,80,000	0	78,02,80,000
	Capital	99,67,00,100	0	99,67,00,100
65	Aviation			
	Revenue	2,00,00,000	0	2,00,00,000
	Capital	4,00,00,000	0	4,00,00,000
66	Welfare of Backward Classes			
	Revenue	1,35,20,73,000	0	1,35,20,73,000
	Capital	17,88,70,000	0	17,88,70,000

	Capital	27,00,70,000	0	27,00,70,000
67	Public Works-Buildings			
	Revenue	48,29,62,000	0	48,29,62,000
	Capital	24,00,00,000	0	24,00,00,000
69	Information Technology			
	Capital	5,45,00,000	0	5,45,00,000
72	Bhopal Gas Tragedy Relief and Rehabilitation.			
	Revenue	1,84,81,000	0	1,84,81,000
73	Medical Education Department			
	Revenue	53,70,21,100	0	53,70,21,100
	Capital	7,54,50,200	0	7,54,50,200
74	Financial assistance to Three Tier Panchayati Raj Institutions			
	Revenue	24,95,72,000	0	24,95,72,000
75	Financial assistance to Urban bodies.			
	Revenue	82,37,00,000	0	82,37,00,000
		Rs.	Rs.	Rs.
77	Other expenditure pertaining to School Education Department (excluding Primary Education)			
	Revenue	2,17,36,96,100	60,00,000	2,17,96,96,100
	Capital	5,00,00,000	0	5,00,00,000
78	Horticulture and Food Processing.			
	Revenue	34,24,97,000	0	34,24,97,000
79	Non-Conventional Energy			
	Revenue	4,61,18,400	0	4,61,18,400
	Total .. Revenue..	44,03,37,06,500	3,89,51,94,400	47,92,89,00,900
	Capital ..	20,79,17,74,700	1,85,33,200	20,81,03,07,900
	Grand Total ..	64.82.54.81.200	3.91.37.27.600	68.73.92.08.800
